

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.109
C.P.(IB)/29(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sumilon Industries Pvt Ltd
V/s
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..20/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Kamlesh Vaidankar, Ld. Adv.
For the Corporate Debtor : Ms. Khushboo Dhanuka, Ld. CS. For Mr. Kunjal Dalal, Ld. PCS

ORDER

Reply is filed. Learned Counsel for the Operational Creditor seeks some time to file rejoinder. It is to be filed within a week.

Matter stands adjourned to 17.08.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI
MEMBER (JUDICIAL)**